

Through FAX

(J.H.C. Sch. 1-7)

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From:

Rajesh Kumar Vaish,
Registrar (Administration),
High Court of Jharkhand
Ranchi

File No. XXII(6)/NJA/1/2017-18/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

- (i) Sri Manoj Kumar Prajapati,
J.M.-cum-Judge I/c-cum-Civil Judge (Jr. Div.), Garhwa,
- (ii) Sri Vimal Johnson Kerketta,
Addl. Railway Judicial Magistrate, Dhanbad,

Sub.:- Regarding nomination for attending the programme on "Workshop for Magistrates on Animal Rights" (P-1029) scheduled to be held on 18-20 August, 2017 at NJA, Bhopal.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the programme on the subject "**Workshop for Magistrates on Animal Rights**" (P-1029) scheduled to be held on **18-20 August, 2017** at National Judicial Academy, Bhopal.

Further, I also request you to keep your laptop with you at NJA during the seminar. The Joining Instructions in respect of the aforesaid programme are enclosed herewith for needful.

Accordingly, you are accorded necessary permission to attend the said programme at NJA, Bhopal.

This is for your information and needful.

Encl.:- As above (03 sheets).

Yours faithfully,
Sd/- R.K. Vaish
Registrar (Administration)

Memo No. 8365 /Apptt.

Dated Ranchi the 25.7.17

Copy forwarded to the Director, National Judicial Academy, Bhadbhada Road, P.O. – Suraj Nagar, Bhopal – 462004 (M.P.) for information and needful with reference to the letter no. NJA/Dir/Ac. Prog./2017-18 /2894 dated 11.07.2017 / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / Principal District & Sessions Judge, Garhwa & Dhanbad / the C.P.C., e-Courts Project, J.H.C., Ranchi for uploading the letter on the Court's website.


25.07.17
Registrar (Administration)